

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 133 of 2013

Dated : 8th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

The Tata Power Co. Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission Respondent (s)

**Counsel for the Appellant (s): Mr. Vishal Anand
Mr. Gaurav Dudeja**

Counsel for the Respondent(s): Mr. Buddy A Ranganadhan for R-1

ORDER

The learned counsel for the Commission seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 02.09.2013 after serving copy on the other side.

Post the matter on **17.09.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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